

(3)


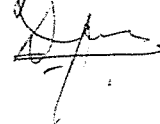
NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI.
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10:30 AM ON 11.09.2018

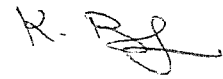
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : IA/201/2018
PETITION NUMBER : CP/35/2017
NAME OF THE PETITIONER(S) : RADHAKRISHNAN SATHURAPPAN
NAME OF THE RESPONDENT(S) : EZON ENERGY SOLUTIONS PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM			
1)	N. R. Nagalakshmi	R2 } EZON	
2)	D. Rajasekaran	R5 } EZON	

K. BALAKRISHNAN
For - M/s. GENICON + ASSOCIATES
Counsel for
Petitioner.



ORDER

Counsels for both the parties present. Put up along with
IA/201/2018 in CP/35/2017 on **04.10.2018 at 10.30 A.M.**

-S-
(CH. MOHD. SHERIFF TARIQ)
MEMBER (JUDICIAL)